sion has been taken by Government in this regard?]

इस्पात, खान और धातु मंत्री (डा० एम० चन्ना रेड्डी) : (क) गुजरात खनिज विकास निगम से गुजरात में एक नया ऐल्यूमिना प्लांट स्थापित करने का प्रस्ताव प्राप्त हुआ था। इसके कुछ विवरणों की प्रतीक्षा है। गुजरात खनिज विकास निगम द्वारा प्रस्तावित ऐल्यूमिना उत्पादन पर आधारित एक नया ऐल्यूमिनियम प्रद्रावक स्थापित करने के लिए एक आवेदन-पत्र उद्योग डी० एण्ड आर० अधिनियम 1951 के अधीन लाइसेंस दिये जाने के लिये निजी क्षेत्र की एक फर्म से प्राप्त हुआ है परन्तु गुजरात खनिज विकास निगम से ऐल्यूमिनियम प्लांट स्थापित करने का कोई आवेदन पत्र प्राप्त नहीं हुआ है।

(ख) योजनाओं के विवरण की प्रतीक्षा है। सरकार ने गुजरात खनिज विकास निगम द्वारा राज्य में 100,000 टन प्रति वर्ष क्षमता का एक ऐल्यूमिनियम प्लांट स्थापित करने को सिद्धान्त रूप से स्वीकार कर लिया है। निजी क्षेत्र की फर्म से उद्योग अधिनियम के अधीन ऐल्यूमिनियम प्रद्रावक स्थापित करने के लिए लाइसेंस प्राप्त करने का प्रार्थना पत्र विचाराधीन है।

†[THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): (a) A proposal for the establishment of a new alumina plant in Gujarat had been received from the Gujarat Mineral Development Corporation. Certain details in respect thereof are awaited. An application for the grant of a licence under the Industries (Development and Regulation) Act, 1951, for the establishment of a new aluminium smelter, based on the alumina production of the plant proposed by the Gujarat Mineral Development Corporation has been received from a firm in the private sector; but no application for setting up an aluminium plant has been received from the Gujarat Mineral Development Corporation.

(b) Details of the schemes are awaited. Government of India have accepted, in principle, the setting up of a 100,000 tonnes per annum alumina plant in the State by Gujarat Mineral Development Corporation. The application received from the private sector firm for licence under the Industries Act for the establishment of aluminium smelter is under consideration.]

बांकुड़ा दामोदर रिवर रेलवे और अहमदपुर कटवा रेलवे का लिया जाना

128. **श्री राजनारायण** : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने बांकुड़ा दामोदर रिवर रेलवे और अहमदपुर कटवा रेलवे को 1 जुलाई, 1967 से अपने नियंत्रण में लेने का फ़ैसला किया है ;

(ख) क्या सरकार ने इस निर्णय को क्रियान्वित करने की दिशा में कार्यवाही शुरू कर दी है ; और

(ग) यह निर्णय किन कारणों से लिया गया ?

†[TAKING OVER OF B.D.R. AND A.K. RAILWAYS

128. SHRI RAJNARAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have decided to take over the Bankura Damodar River Railway and Ahmadpur Katwa Railway under their control from the 1st July, 1967;

†[ ] English translation.

(b) whether Government have started taking steps to implement the decision; and

(c) the reasons for arriving at the decision?]

रेल मंत्री (श्री सी० एम० पुनाचा) : (क) जी हां । सरकार और कम्पनियों के बीच जो करार हुए हैं, उनके उपबन्धों के अनुसार सरकार ने इन रेलों का संचालन (स्वामित्व अधिग्रहण किये बिना) अपने हाथ में लेने का विनिश्चय किया है ।

(ख) जी हां ।

(ग) ये दोनों रेलें लगातार घाटे में चल रही हैं और यह घाटा अप्रत्यक्ष रूप से कम्पनियों को दी जाने वाली आर्थिक सहायता के रूप में केन्द्रीय सरकार द्वारा वहन किया जाता है । करार के अनुसार कम्पनियों को उनकी पूंजी पर 3 1/2 प्रतिशत प्रतिफल की गारंटी है । उसमें जो कमी होती है उसे आर्थिक सहायता देकर केन्द्रीय सरकार पूरा करती है । संचालन की लागत में किफायत करके आर्थिक सहायता के बोझ को कम करने और कुशल प्रबन्ध की व्यवस्था करने के उद्देश्य से इन रेलों का संचालन अपने हाथ में लेने का विनिश्चय किया गया ।

†[THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes. The Government have decided to take over the working of those Railways (without acquiring ownership) under the provisions of the agreements between the Government and the Companies.

(b) Yes.

(c) These two Railways have been consistently running at a loss which is indirectly borne by the Central Government in the shape of the subsidy payable to the Companies to make up the deficiency in the return of $3\frac{1}{2}\%$ on Capital guaranteed to them under the agreements. It was decided to take over the working of these Railways with a view to reducing the burden of subsidy by economising on working costs and providing efficient management.]

†[ ] English translation.

HALT OF CIRCAR EXPRESS AT MANGALAGIRI

129. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether representations were received requesting a brief halt of Circar Express at Mangalagiri; and

(b) if so, what action has been taken thereon?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes.

(b) Sectional train timings were adjusted to suit requirements of local traffic. Provision of stoppages of the Circar Express has not, however, been found possible for want to traffic justification.

CONDITIONS OF SERVICE AND SCALES OF PAY IN STEEL PLANTS

130. SARDAR RAM SINGH: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether the conditions of service and scales of pay in the three public sector steel plants are identical;

(b) if not, the nature of posts where they are not identical; and

(c) whether any effort has been made to rationalise them and if not, the reasons therefor?

THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): (a) to (c). The conditions of service and scales of pay (based on the revised wage structure recommended by the Central Wage Board for Iron and Steel Industry) for similar jobs in the public sector Steel